

**Central Government Health Scheme**

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 Shri Rameshwar Tantia:  
 Shri B. P. Yadava:  
 Shri Dhaon:  
 Shri Bishanchander Seth:  
 Shri Ramachandra Ulaka:  
 Shri Dhuleshwar Meena:  
 Shri P. K. Deo:  
 Shri Solanki:  
 Shrimati Ramdulari Sinha:

Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 42 on the 1st June, 1964 and state:

(a) whether the question of enlarging the content of the term "family" for the purpose of Central Government Health Scheme has been examined;

(b) if so, the broad outlines thereof; and

(c) whether the Government employees will have to pay more or on the existing rates?

**The Minister of Health (Dr. Sushila Nayar):** (a) and (b). The term "family" includes Government servants' wife or husband as the case may be, children and step-children, and parents who are mainly dependent on and residing with the Government servant concerned. It has since been decided that if the Government servant as well as his/her wife/husband are both Government servants, the parents of both partners can join the scheme provided both the Government servants pay the contributions according to the scales laid down. In the case of the death of either, the surviving partner, if he/she agrees to pay contribution on behalf of his/her deceased partner can continue to have the benefits of the scheme in respect of the parents-in-law.

(c) There is no change.

**Aid Negotiations with World Bank**

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 Shri Surendra Pal Singh:  
 Shri P. R. Chakraverti:

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 Shri R. S. Pandey:  
 Shri P. K. Deo:  
 \*254. { Shrimati Renuka Ray:  
 Shri Veerappa:  
 Shri Ramanathan Chettiar:  
 Shri Yashpal Singh:  
 Shri P. C. Borooah:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the World Bank authorities have asked India to agree to a detailed examination of her economic projects to provide a correct basis for future aid negotiations; and

(b) if so, Government's reaction thereto?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). It is a practice that has been followed in respect of the formulation of Third Plan to discuss with the IBRD the broad picture of their assistance to Plan projects. In this connection some of the sectoral Plans as need the Bank assistance were examined with the experts of the Bank. It is proposed to follow a similar practice in respect of some of the Fourth Plan sectoral projects as would need the Bank assistance.

**Reorganisation of D.V.C.**

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 Shri P. C. Borooah:  
 Dr. Ranen Sen:  
 \*255. { Shri Dinen Bhattacharya:  
 Shri Vishram Prasad:  
 Shri Vidya Charan Shukla:  
 Shri P. R. Chakraverti:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the question of reorganisation of the functions and powers of the Damodar Valley Corporation has of late been under consideration by the Central Government in consultation with the Bihar and West Bengal Governments; and

(b) if so, the decisions taken on this regard?